

Sl.No.5
OA No.585/05
7.9.2005

ORDER

None appears on behalf of the applicant in spite of repeated calls though Shri A.A.Khan, SC appears on behalf of the official respondents. This O.A. No.585 of 05 and M.A. No.449 of 05 which has been filed for condoning the delay in filing O.A., are, therefore, dismissed in default for non prosecution.


[S.SRIVASTAVA] M[J]


[M.JHA] M[A]

MPS.


C.M.
26.5.06